

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 422/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd
NAME OF THE PETITIONER(S)	Kiranmayee Jammula & (03) Others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & (05)Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(For Y Suryanarayana) Devangi Kariya	PCS	9704630066	D.J.Kariya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ramani Reddy	Adv	9542239038	V. Venkata Ramani Reddy

ORDER

Counsels representing both sides are present. At request of Respondent's counsel, time is enlarged for filing counter. Put up the matter on 10.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS